

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-51/2021/9973 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Angjeeeta Mahanta,
Principal Judge, Family Court-III,
Kamrup(M), Guwahati.

Dated Guwahati, the ^{1st Oct} ~~September~~, 2024.

Sub:- **Civil vacation.**

Ref:- Your letter No. FCK3/2/14/PJ/296/24 dated 25.09.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **permission to avail civil vacation from 14.10.2024 to 20.10.2024**. The Counsellor, Family Court-III, Kamrup(M), Guwahati will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-51/2021/9974-9975/A, dated , 01-10-2024

Copy forwarded to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)

Amrita